

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

LOK SABHA

**STARRED QUESTION NO. 221
TO BE ANSWERED ON 01.12.2016**

“Sports in Schools”

***221 SHRI HUKUM SINGH:
SHRI TATHAGATA SATPATHY:**

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government proposes to make sports/physical education as a compulsory subject at the school level and also set up sports infrastructure in all the schools in the country, and if so, the details thereof:

(b) whether the Government proposes to initiate measures for identifying students having potential for sports at the school level itself and if so, the details thereof:

(c) whether the Government proposes to introduce scholarships scheme for promoting students pursuing sports and if so, the details thereof and the other steps taken/being taken by the Government to promote sports/physical education in all the educational institution in the country.

(d) whether the Government proposes to extend grant to each sports school for infrastructure development and other activities and if so, the details thereof, and

(e) the other steps taken/being taken by the Government to promote sports/physical education in all the educational institution in the country?

ANSWER
THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS AND SPORTS
(SHRI VIJAY GOEL)

(a) to (e): A Statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE QUESTION NO. 221 TO BE ANSWERED ON 01 /12/2016 REGARDING “SPORTS IN SCHOOLS” ASKED BY SHRI HUKUM SINGH & SHRI TATHAGATA SATPATHY.

(a): Government recognizes the role of sports and physical education in the holistic development of children and youth in the country. As part of this policy, the Government has made access to play fields and engagement of physical education instructor – a mandatory requirement for all schools under the Right to Education Act. Further, the Central Board of Secondary Education (CBSE) places special importance on co-scholastic areas which includes sports and physical fitness. Details of salient measures taken by CBSE to promote sports in schools are given in the Annexure. It is expected that State Education Boards would also emulate the CBSE example in due course.

(b) to (e) A Scheme called “Khelo India – National Programme for Development of Sports” is being implemented by this Ministry as a Central Sector Scheme from the current financial year 2016-17. The Scheme provides for holding of annual sports competitions in two age groups of (i) under 14 and (ii) under 17 all over India to encourage mass participation of both boys and girls in Sports in both urban and rural areas and identification of talented sportspersons through competitions and creation of sports infrastructure facilities.

The talented players identified at district level competitions onward will be eligible for grant of scholarships for a period of 12 months. The amount of scholarship payable at each level of competitions are given below:-

S. No.	Level of competitions	Amount of Scholarship (In Rs.) per month / per head
(i)	District	500/-
(ii)	State / Union Territory (UT)	1000/-

(iii)	National	2000/-
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Each identified sporting talent will be eligible for only one scholarship for the highest level attained by him/her. The disbursal of scholarships shall be directly to the bank account of the beneficiary athlete.

While it is not feasible to cater to the sports infrastructure requirements of each and every school, Government schools have been made eligible to apply for financial assistance under the Khelo India Scheme for creation of Sports infrastructure, which would be considered subject to feasibility, viability and availability of funds.

Apart from this, Sports Authority of India also adopts schools having reasonably good sports infrastructure and creditable sports performance. The support includes coaches, sports equipments and nominal scholarship to the children who meet specified norms.

ANNEXURE TO QUESTION NO. 221 TO BE ANSWERED ON 01/12/2016 REGARDING “SPORTS SCHOOLS” ASKED BY SHRI HUKUM SINGH & SHRI TATHAGATA SATPATHY.

Salient steps taken to promote sports in the schools affiliated to CBSE are as follows :

- 1. In classes VI - X any two activities out of the following are compulsory:**
 - a. Sports/Indigenous sports (Kho-Kho etc.)**
 - b. NCC/NSS**
 - c. Scouting and Guiding**
 - d. Swimming**
 - e. Gymnastics**
 - f. Yoga**
 - g. First Aid**
 - h. Gardening / Shramdaan**

- 2. The Board has advised schools that there should be at least 40-45 minutes of Physical Activities or Games period for Classes I-X every day. For Classes XI – XII schools should ensure that all the students participate in Physical Activity / Games / Mass P.T. / Yoga with maximum health benefits for at least two periods per week (90-120 min / week).**

- 3. The Board also organizes ‘Inter School Sports and Games Competitions’ in as many as 24 disciplines at Cluster, Zone and National level. Over 1.5 lac students participate in it each year.**

In order to identify, recognize, nurture and develop the extraordinary talent among the students studying in class VIII onwards in sports and games, the Board provides Chacha Nehru Scholarship.
